Government of India/State Department of ------

# GSTR-4 [See Rule.....]

Quarterly Return for Compounding Taxable person
1. GSTIN
2. Name of the Taxable Person
3. Address
(S. No. 1, 2 and 3 shall be auto-populated on logging)
4. Period of Return From

# 5. Inward supplies including supplies received from unregistered persons

# (figures in Rs)

GSTIN/ Name of unregistered supplier	Invoice								CGST		SGST	
	No.	Date		Goods/Services	HSN/ SAC	Taxable value	Rate				Rate	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)
Auto populated Not auto populated (Claimed)				Shall he auto popu	lated fr	om counter	party C	STRI	and G	STR 5		
Supplies attracting	reverse charge (Oth	ers claimed by the receive	er Tax	able Person wo	uld in	clude su	pplies	recei	ived f	rom un	regist	ered

Taxable person)

Auto populated Shall be aut	o populated from cour	terparty GSTR1 a	nd GSTR5	
Others				

# 5A. Amendments to details of inward supplies including supplies received from unregistered persons in earlier tax periods

														(figu	res in Rs)
Original Inv	voice				R	evised D	Details			I	GST	CGST		S	GST
GSTIN of supplier	No.		GSTIN of supplier	No.	Date	Value	Goods/ Service s		Taxable value	Rate	Amt	Rate	Amt	Rate	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
Other than	supplie	es attra	acting re	verse c	harge										
Auto populated								Shall	e auto populat	ed from c	ounterparty	GSTR1 and	i GSTR5	<u> </u>	
Not auto populated (Claimed)															
Supplies att Taxable per	0	revers	se charge	e (Othe	rs clair	ned by t	he recei	ver Ta	xable Person	n would	include s	upplies r	eceived f	from unre	gistered
Auto populated						Shall	be auto p	opulated	from counterpa	arty GSTI	R1 and GSTI	1.5			
Others														1	+

## 6. Goods /Capital goods received from Overseas (Import of goods)

(figures in Rs)

			Bill of entry		IGST				
No.	Date	Value	HSN*	Assessable Value	Rate	Amt			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			

\*at 8-digit level

# 6A. Amendments in Goods /Capital goods received from Overseas (Import of goods) of earlier tax periods

(figures in Rs)

Original Bill	l of Entry		I	Revised detail	ry	IGST		
No.	Date	No.	Date	Value	HSN	Assessable Value	Rate	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)

## 7. Services received from a supplier located outside India (Import of services)

#### (figures in Rs)

	Invoice								
No	Date	Value	SAC	Assessable Value	Rate	Amt			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			

# 7A. Amendments in Services received from a supplier located outside India (Import of services) of earlier tax periods

#### (figures in Rs)

Origi	Original Invoice Revised details of Invoice						IGST			
No	Date	No	Date	Value	SAC	Taxable value	Rate	Amt		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)		

# 8. Outward Supplies made

#### (figures in Rs)

S.No.	Nature of supplies	Turnover Compounding tax rate Compound		Compounding	ing tax amount		
				CGST	SGST		
(1)	(2)	(3)	(4)	(5)	(6)		
1	Intra-state supplies						
2	Non GST Supplies						

# 8A. Amendments to Outward Supplies related to intra-state supplies

(figures in Rs)

S.No.	Quarter	Revised Turnover	Compou	nding tax rate		mpounding nount
			CGST	SGST	SGST	SGST
(1)	(3)	(4)	(5)	(6)	(7)	(8)
1						

## 9. Details of Credit/Debit Notes issued and received

#### (figures in Rs)

GSTIN	Type of note (Debit /Credit)	Debit Note/ credit note		Original Invoice		Differential Value (Plus or Minus)	Differential Tax							
		No.	Date	No.	Date		IGST		CGST		SGST			
							Rate	Amt	Rate	Amt	Rate	Amt		
(1) Other than	reverse charge	(2)	(3)	(4)	(5)	(7)	(8)	(9)	(10)	(11)	(12)	(13)		
Reverse cl	harge		1	1	1	T		1	-					
			Details	shall be auto po	pulated from cou	nterparty GSTR1 a	nd GSTR	5						

## 9A. Amendment to Details of Credit/Debit Notes Issued and Received of earlier tax periods

#### (figures in Rs)

Origin: cr	al Debit edit note	Note/ e	Revised Det Note/ credit		nal Debit	Type of note (Debit/Credit)	Differential Value (Plus or Minus)					ax			
GSTIN	No.	Date	GSTIN No. Date				IGST	Г	CGST		SGST				
								Rate	Amt	Rate	Amt	Rate	Amt		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)		
Other than	reverse	charge				I			1	1	1		1		
				Details sha	ll be auto populat	ed from counterparty	GSTR1 and GSTI	R 5							
Reverse ch	arge	1	1	1		1	1		1	1	1	1	1		

<b>10. TDS C</b>	redit r	eceived									
										(figures	in Rs)
GSTIN		e/Docum	ent	Date of	Value on which	TDS_IGS	Т	TDS_CO	GST	TDS_SG	ST
of deductor	No	Date	Value	Payment to the deductee	TDS has been	Rate	Amt	Rate	Amt	Rate	Amt
	110	Date	value	the deductee	ucuucicu	Kale	Am	Kate	Allit	Kale	Am
	(=)										
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
			Shall	be auto populate	d from counterparty	TDS return					

# 11. Tax liability under reverse charge arising on account of time of supply without receipt of Invoice

									(fig	ures in Rs)
GSTIN/UIN/	State	Goods/Services	HSN/SAC	Taxable Value			TA	X		
Name of	Code		of supply	of supply	IG	ST	CC	GST	SG	ST
customer/unre gistered supplier			or suppry		Rate	Tax	Rate	Tax	Rate	Tax

Liability ı													
												l	

# 11A. Amendment in Tax liability under Reverse Charge arising on account of time of Supply without receipt of Invoice

	Original Deta	nils			Revised	Details			Taxable Value of supply	TAX					
Month	GSTIN/UIN /Name of customer/ unregistere d supplier	State Code	Goo ds/ Servi ces	HSN/ SAC	GSTI N/UIN Name of custo mer/u nregist ered suppli	State Code	Goods /Servic es	HSN/S AC		IGST Rate	Tax	CGST Rate	Г Тах	SGST Rate	Tax
(1)	(2)	(3)	(4)	(5)	suppli er (6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)

Liability	Liability under reverse charge														
10 T															

# 12. Tax already paid on account of time of supply for invoices received in the current period relating to reverse charge.

(figures	in	Rs)
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Invoice No.	Transaction id	Tax Paid on account of time of supply								
	(A number assigned by the system	I	GST	CC	GST	SGST				
	when tax was paid)	Rate	Tax	Rate	Tax	Rate	Tax			
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)			

Note: Tax liability in respect of invoices issued in this period shall be net of tax already paid on advance receipt/on occurrence of time of supply

### 13. Liability Payable

## (figures in Rs)

Description	IGST#	CGST#	SGST#	Compour	iding Tax
				CGST	SGST
(1)	(2)	(3)	(4)	(5)	(6)
Tax payable for previous tax period <sup>®</sup>					
(i) Outward supplies					
(ii) Inward supplies on reverse charge					
Tax payable for current tax period					
(i) Outward supplies					
(ii) Inward supplies on reverse charge					
Interest					
Late Fees					
Penalty					
Others (Please Specify)					

Total

# Tax paid in respect of supplies attracting reverse charge and those received from unregistered persons \$ Details for tax payable for previous tax period will be reflected Quarter- wise.

## 14. Details of Tax Payment

(figures in Rs)

	Cash Ledger Debit Entry No.	Date	IGST	CGST	SGST	Compounding 7	Гах	Total tax paid
	Entry 190.					CGST	SGST	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
Tax paid								
Interest paid								
Fee paid								
Penalty								
Others								

## 15. Refund Claimed

S.N	Description	Minor head	CGST	SGST	IGST	Compour	nding Tax
0		(Tax/Interest/ Fee/				CGST	SGST
		Penalty/Other					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Refund claimed from cash ledger						
2.	Bank Account Details*						

\*This should be one of the bank accounts mentioned in the GSTIN

16. Are you likely to cross composition limit before the date of next return: Y/N

I \_\_\_\_\_\_ hereby declare that the information given in this return is true, correct and complete in every respect. I further declare that I have the legal authority to submit this return.

Place:

Date:

(Signature of Authorized Person)

#### Note:

1. To be furnished by 18<sup>th</sup> of the month succeeding the quarter